

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-142/2007/5661/A**

From :- Shri Saptarshi Garg ,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mridu Chanda Bordoloi,  
Judge, Designated Court, Assam, Guwahati,  
(Attached as Faculty at Judicial Academy, Assam).

Dated Guwahati, the <sup>7<sup>th</sup></sup> 6 August, 2022.

Sub:- **Station leave permission.**

Ref:- No. JDC/218 dated 04.08.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the morning of 06.08.2022 till the morning of 08.08.2022**, has been granted.

Yours faithfully,


Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-142/2007/5662/ dated** , 06-08-2022

Copy to.

1. ✓ The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)** <sub>Pls</sub>